

members on the Bureau of Indian Standards. [Placed in Library. See no. LT-849/90 for I and II]

The Deputy Chairman in the Chair

Report (for the year ended March 31, 1989) of the Comptroller and Auditor General of India (No. 2 of 1990)-Union Government Scientific Departments)

THE DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI JAGDEEP DHAN-KAR): Madam, on behalf of Shri Anil Shastri, I beg to lay on the Table, under clause (1) of article 151 of the Constitution a copy (in English and Hindi) of the Report of the Comptroller and Auditor General of India for the year ended March 31, 1989 [(No. 2 of 1990)—Union Government (Scientific Departments)]. [Placed in Library. See No. LT-815/90].

EIGHTIETH REPORT OF THE COMMITTEE ON SUBORDINATE LEGISLATION

THE DEPUTY CHAIRMAN: I think this is your maiden performance in the House. Welcome.

CHOWDHARY RAM SEWAR (Uttar Pradesh): Madam, I beg to present the Eightieth Report (in English and Hindi) of the Committee on Subordinate Legislation.

LEAVE OF ABSENCE

THE DEPUTY CHAIRMAN: I have to inform Members that I have received a letter from Shri R. K. Narayan, stating that he is undergoing treatment for his cardiac problem and has been advised not to undertake any travel. He has, therefore, requested for grant of Leave of Absence from all sittings of the House during the current Session.

Is it the pleasure of the House that permission be granted to Shri R. K. Narayan for remaining absent from

all the sittings of the House during the current Session?

(No. hon. Member dissented)

THE DEPUTY CHAIRMAN: Permission to remain absent is granted.

RAIDS ON TWO NEWSPAPER OFFICES IN ORISSA

SHRI KAPIL VERMA (Uttar Pradesh): Madam Deputy Chairman, I want to raise an important issue. ... (Interruptions)

Madam, in Orissa, the Government have raided the offices of two newspapers. (Interruptions) In Bhubaneswar, two newspaper offices have been raided; Sambad and Sun Times. They have sealed three rooms and the journalists and editors have been kept out.

SHRI S. S. AHLUWALIA (Bihar): This is the Government which talks of the right to expression and the right to information. They want to throttle the voice of newspapers.

SHRI KAPIL VERMA: The Government should make a statement on this (Interruptions) These are Opposition papers. The Government have closed down the newspapers. The Information Minister should contact the Orissa Government find out the facts and ensure that these two newspapers are not closed down. If there are any charges against these two newspapers, they can take away the books, but they cannot close them down.

ATROCITIES AGAINST SCHEDULED CASTES AND WOMEN

श्री सुरेन्द्रजीत सिंह अहिरावतिया : (बिहार) : फतेहपुर की घटना पर प्रधान मंत्री 9 तारीख को फतेहपुर गये लेकिन शर्म की बात है कि उन्होंने सातों धर्मपुर गांव में विजिट नहीं किया (अवधान) 9 तारीख को विश्वनाथ प्रतप सिंह अपने संसदीय क्षेत्र फतेहपुर गये लेकिन धर्मपुर